



भारत सरकार

GOVERNMENT OF INDIA

वित्त मंत्रालय: राजस्व विभाग

MINISTRY OF FINANCE : DEPT. OF REVENUE

सीमा शुल्क, केन्द्रीय उत्पाद एवं सेवा कर आयुक्त का कार्यालय

OFFICE OF THE COMMISSIONER, CUSTOMS, CENTRAL EXCISE & SERVICE TAX

दुर्गापुर आयुक्तालय, सत्यजीत राय सरणी, सिटी सेंटर, दुर्गापुर 713216,

DURGAPUR COMMISSIONERATE, S. R. SARANI, CITY CENTER, DURGAPUR-16

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CIRCULAR

Date:28.01.2016

Subject: Departmental Guest House at Durgapur, Satyajit Roy Sarani, City Centre, Durgapur 713216.

It is for the information of all concerned that a Departmental Guest House, located on the 3rd floor of the office building of Customs, Central Excise & Service Tax, Durgapur Commissionerate, Satyajit Roy Sarani, City Centre, Durgapur 713216, has been developed consisting of two (2) Double-Bed AC rooms. The rent per day fixed for the above rooms is as under:

Sl.No	Category	Rent of Double Bed AC Room per day
1.	Officer of Central Govt./State Govt./ Public Sector undertaking/ Corporation (Serving/retired)	Rs.200
2.	Other than Sl.No1	Rs.400

The above charges are inclusive of charges of water, Electricity, Air Conditioner, Geyser etc. and do not include charges for food/meals. Request for allotment of the Guest House may be made in writing to the Commissioner of Customs, Central Excise & Service Tax, Durgapur Commissionerate, Satyajit Roy Sarani, City Centre, Durgapur 713216. The availability or any information regarding the Guest House may be inquired from the Superintendent (HQ), Phone No.0343-2545486.

Priority of allotment will be given to the Departmental officers on official tour. However, allotment to the Departmental officers on private tour and /for their guests will be considered depending on the availability of the suits. The Commissioner of Customs, Central Excise & Service Tax, Durgapur Commissionerate, reserves the right to cancel booking at any time and without any intimation in the event of any exigency.

The Booking will be allowed normally for 3 (three) days only. However, request for extension for 1 (one) more day may be considered if the Guest House is lying vacant.

Any damage to furniture, crockery, fixture, fittings, electric equipment etc. caused by occupant will be charged separately in addition to the rent.

All the occupants (including officer on official tour) will be required to make entries in the Guest House register and pay the rent in advance, as per the rates prescribed overleaf. While leaving the Guest House, all guests may collect bill.

The rates will come into effect from **29.01.2016**.

(B.K.Mallik)
Commissioner

Durgapur Commissionerate
Durgapur.

Copy forwarded for information to:

1. Chief Commissioner of Central Excise, Ahmedabad/Banglore/Bhopal/Bhubneshwer/Chandigarh/Chennai/Kochin/Koembatur/Delhi/Hydrabad/Jaipur/Kolkata/Lucknow/Mysore/Meerut/Mumbai-I/Mumbai-II/Nagpur/Pune/Ranchi/Shilong/Vadodara/Vishakhapatnam.
2. Chief Commissioner of Customs, Ahmedabad/Banglore/Bhopal/Chennai/Chennai Prev./Delhi/Delhi Prev./Kolkata/ Mumbai-I/Mumbai-II/ Mumbai-III/Patna.
3. Director General (All).
4. Commissioner of Central Excise, Audit-I/Audit-II/Bolpur//CCP/Haldia/Kol-I/II/III/IV/V, Service Tax-I/Service-II, Siliguri.
5. The Additional Director (HRD), DGHRD(INW), Central Excise & Custom, D Block, IP State, IP Bhawan, New Delhi.
6. PS to Commissioner, Central Excise, Durgapur Comm'te.
7. Assistant Commissioner, Central Excise, Durgapur-I/II/III/Bankura.
8. Assistant Commissioner, Service Tax, Durgapur.
9. Superintendent (Comp Cell), Durgapur for uploading on cbec.gov.in

Assistant Commissioner (HQ)

Durgapur Commissionerate
Durgapur.